Title: Need to restrict trawler fishing beyond seven kilometres of coast in Orissa.

SHRI ANADI SAHU (BERHAMPUR, ORISSA): Mr. Speaker Sir, Orissa has a coastline of about 400 kilometres. Traditional fishing is being undertaken by the fishermen of the coastal areas. Because of illegal trawler fishing along the coast, the fishermen are deprived of getting good catch. The sea is not able to breed large quantities of prawn as a number of mother prawns are brought to the hatcheries. The Orissa Marine Fisheries (Regulation) Act is not adequate to prevent these illegal activities.

Since these are industrial activities on the Coastal Regulation Zone, Government of India may step in by restricting trawler fishing beyond seven kilometres of the coat. The hatcheries along the coast should be compelled to release a specific quantity of prawns' juveniles into the sea under proper supervision of experts.

Thank you.

(ends)